

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3660
TO BE ANSWERED ON 08.08.2018**

ELEVATED CORRIDOR PROJECT

3660. SHRI RAHUL SHEWALE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has implemented CST-Panvel Elevated Corridor Project in Mumbai;**
- (b) if so, the details thereof and if not, the reasons therefor along with the time by which the said project is likely to be implemented;**
- (c) the estimated cost of the said Project along with the funds provided by the Government to implement the said project so far;**
- (d) the number of requests/representations received by the Government from public representatives to implement the said project during each of the last three years and the current year along with the action taken/being taken by the Government on such requests/representations;**
- (e) the number of meetings held between the Union Government and the State Government of Maharashtra for expeditious completion of the said project during the said period along with outcome of such meetings thereof; and**
- (f) the other steps taken/being taken by the Government in this direction?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (f) : A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 3660 BY SHRI RAHUL SHEWALE TO BE ANSWERED IN LOK SABHA ON 08.08.2018 REGARDING ELEVATED CORRIDOR PROJECT

(a) to (c) Fast elevated corridor between Chhatrapati Shivaji Maharaj Terminus(CSMT)-Panvel on Harbour Line including spur to Navi Mumbai International Airport (NMIA) (98 track km) is a part of Mumbai Urban Transport Project (MUTP)-IIIA. As per the report prepared by Mumbai Railway Vikas Corporation, the estimated cost of Fast elevated corridor between CSMT-Panvel on Harbour Line is ₹ 10,870.27 crore. This project has been included in Budget 2018-19, subject to mandatory approvals and sanction.

(d) Requests/representations from public representatives are received at Divisional Offices, Zonal Offices and in the Ministry from time to time. As receipt of such proposals is a continuous and dynamic process, compendium of such representations is not maintained.

(e) & (f) Do not arise.

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